



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 3593/2019**

**New Delhi this the 13<sup>th</sup> December, 2019**

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR MEMBER (A)**

Dr. Bijendra Singh Negi, Age-52 Years  
S/o Sh. Mohan Singh Negi,  
Designation- Scientist  
R/o F-8, Type V B, HUDCO Place Extension  
Near Andrews Ganj, New Delhi- 110049.

.....Applicant

(By Advocate: Sh. Yogesh Sharma)

**Versus**

1. The Secretary  
Ministry of New and Renewable Energy  
Government of India  
Bloc-14, CGO Complex, Lodi Road,  
New Delhi- 110003
2. The Secretary  
Government of India  
Ministry of Personnel Public Grievances and Pensions  
Department of Personnel & Training  
North Block, New Delhi.

.....Respondents

(By Advocate: Sh. Satish Kumar)

**ORDER (ORAL)**

**BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI MEMBER (J)**

Learned counsel for the applicant submits that due to some technical mistake in the drafting of this OA, the

applicant wants to withdraw it with liberty to file another OA with better particulars. OA is accordingly dismissed as withdrawn with aforesaid liberty.



**(PRADEEP KUMAR)**  
**MEMBER (A)**

**(JUSTICE VIJAY LAKSHMI)**  
**MEMBER (J)**

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